HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR (Through Virtual Mode)

MA No. 241/2015

Vikram Giri

.... Appellant(s)

Through:- None

V/s

Sumitra Devi & ors.

.....Respondent(s)

Through:- None

Coram : HON'BLE MRS. JUSTICE SINDHU SHARMA, JUDGE

ORDER

INNIE

None for the parties.

In the interest of justice, adjourned.

List on 04.08.2020.

(Sindhu Sharma) Judge

SRINAGAR 25.06.2020 Ram Murti